

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

OA No.505 of 97

6-9-2001

Present : Hon'ble Mr.D. Purkayastha, Member (J)

Asish Kumar Bhadra & Ors

-Vs-

E.Rly

For the applicant : Mr.B.C.Sinha  
For the respondent : Mr.P.K.Arora

ORDER

The learned counsel for the applicant does not want to proceed with the case and want to withdraw the same. Therefore, the case is disposed of being withdrawn.

(D. Purkayastha)  
Member (J)